

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2251
TO BE ANSWERED ON 24.12.2018**

**PERFORMA OF NATIONAL SOCIAL SECURITY BOARD FOR UNORGANISED
WORKERS**

**†2251. SHRI RAMESH CHANDER KAUSHIK:
DR. BHARATIBEN D. SHYAL:
SHRI KIRTI AZAD:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether National Social Security Board for unorganized works has been performing functions like registration of workers, State-wise reviewing of expenditure and keeping of records under various schemes and if so, the details thereof;**
- (b) the year-wise and scheme-wise details of the number of beneficiaries along with the amount spent under schemes mentioned in Scheduled-I of Un-organised workers Social Security Act, 2008 during the last three financial years; and**
- (c) the State-wise details of the total number of unorganized workers duly registered under Section-10 of this Act?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): With the enactment of the Unorganised Workers' Social Security Act, 2008 (UWSS Act) Government of India has created a legal framework for providing social security benefits to the workers in the unorganised sector. The UWSS Act provides for constitution of National Social Security Board at the national level, the functions of which inter alia include-

- Recommend to the Central Government suitable schemes for different sections of unorganised workers.**

Contd..2/-

- **Advise the Central Government on such matters arising out of the administration of this Act as may be referred to it**
- **Monitor such social welfare schemes for unorganised workers as are administered by the Central Government**
- **Review the progress of registration and issue of identity cards to the unorganised workers**
- **Review the record keeping functions performed at the State Level**
- **Review the expenditure from the funds under various schemes and**
- **Undertake such other functions as are assigned to it by the Central Government from time to time.**

The details of beneficiaries in unorganised Sector is not centrally maintained. Available details of the amount spent under various schemes are at annexure.

The Unorganized Workers Social Security Act, 2008, Section-10, envisages registration of all unorganized workers by the States/District Administration. Accordingly, Ministry of Labour and Employment has approved a proposal for creation of a National Database of unorganized workers and give them a Unique ID i.e. Unorganised Workers Identification Number (UWIN).

(1) Indira Gandhi National Old Age Pension Scheme (IGNOAPS) and National Family Benefit Scheme (NFBS): -

Total expenditure of funds under IGNOAPS and NFBS (in lakhs)				
	Release		Expenditure Reported	
	IGNOAPS	NFBS	IGNOAPS	NFBS
2014-15	418098.05	55781.27	686100.53	37780.44
2015-16	556269.07	63941.89	554623.63	47343.61
2016-17*	148044.42	18577.10	24459.79	2773.50
* provisional				

(2) State-wise expenditure incurred under the components of financial support to artisans in indigent circumstances (Pension to mastercrafts Artisans) during the last four years:

Artisans in Indigent Circumstances/ Artisans Pension				
State	2014-15	2015-16	2016-17	2017-18
	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized	Amount Sanctioned/ Utilized
Andhra Pradesh	0	108066	116949	126000
Andman & Nikobar	0	50433	38983	0
Arunachal Pradesh	23000	29033	67900	84000
Assam	206533	261297	180000	245000
Bihar	0	1225826	0	1424921
Chandigarh	0	0	0	0
Chhatisgarh	0	52033	38983	42000
Delhi	0	190035	155932	199160
Goa	0	0	0	0
Gujarat	0	254098	194915	210000
Haryana	0	63033	0	31160
Himachal Pradesh	0	108066	77966	134580
Jammu & Kashmir	0	267746	116949	225580
Jharkhand	0	54033	0	0
Karnataka	0	486297	388730	451160
Kerala	0	996530	697594	535160
Madhya Pradesh	0	52033	38983	42000
Maharashtra	0	352134	316764	294000
Manipur	923599	1301000	1615900	1925000
Meghalaya	0	0	0	46740
Mizoram	0	0	0	0
Nagaland	276000	348396	432000	420000
Odisha	0	624138	0	330463
Pondicherry	0	54033	38983	0
Punjab	0	405587	233898	245000
Rajasthan	0	540330	377530	378000
Sikkim	23000	29033	0	0
Tamil Nadu	0	244068	229798	322900
Telangana	0	352134	155932	168000
Tripura	35000	29033	36000	73160

Uttar Pradesh	0	476097	324000	1047740
Uttarakhand	0	54033	36000	42000
West Bengal	0	2594071	0	2053564
Total	1487132	11602646	5910689	11097288

3. Handloom Weavers' Comprehensive Welfare Scheme

(Rs. In crores)

Year	Health Insurance Scheme (HIS)	Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
	Fund released	Fund released
2014-15	25.87	16.39
2015-16	01.94	16.67
2016-17	8.57	12.03

(4) Funds released under Rashtriya Swasthya Bima Yojana (RSBY) during the last four year and the current year is as follows:

Release made Under RSBY (Amounts in crores) (Till July, 2018)							
Sr. No.	Name of State	2014-15	2015-16	2016-17	2017-18	2018-19	TOTAL
1	Assam	1.06	23.24	54.72	0.00	0.00	79.02
2	Bihar	34.07	-	0.00	0.00	0.00	34.07
3	Chhattisgarh	58.81	88.77	114.09	171.38	0.00	433.05
4	Gujarat	18.47	74.24	22.34	15.07	23.52	130.12
5	Haryana	5.38	4.67	0.60	0.00	0.00	10.65
6	Himachal Pradesh	3.75	13.90	12.30	6.15	0.00	36.11
7	Jharkhand	5.51	-	0.00	0.00	0.00	5.51
8	Karnataka	-	94.99	45.89	7.39	21.93	148.27
9	Kerala	110.43	112.37	73.29	77.53	0.00	373.62
10	Madhya Pradesh	8.21	1.00	0.00	0.00	0.00	9.21
11	Manipur	1.73	1.17	2.20	0.00	0.00	5.10
12	Meghalaya	1.25	4.10	4.10	0.00	11.08	20.53
13	Mizoram	10.35	9.43	14.13	12.96	0.00	46.87
14	Nagaland	4.66	-	0.00	4.87	0.00	9.53
15	Odisha	93.64	59.55	31.70	55.75	0.00	240.64
16	Puducherry	-	0.17	0.00	0.00	0.00	0.17
17	Punjab	2.59	2.80	0.00	0.00	0.00	5.39
18	Rajasthan	32.10	53.57	0.00	0.00	0.00	85.67
19	Tripura	14.29	15.64	10.83	0.04	0.00	40.80
20	Uttar Pradesh	36.47	11.91	0.00	0.00	0.00	48.38
21	Uttarakhand	-	10.20	0.00	9.15	0.00	19.34
22	West Bengal	101.65	93.38	50.47	95.01	0.00	340.51
Grand Total		544.42	675.10	436.66	455.30	56.53	2111.48

(5) The expenditure incurred in respect of earlier Aam Admi Bima Yojana, now converged Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY), during previous years is as follows:

Year	Expenditure (Rupees in Cr.)
2013-14	303.82
2014-15	438.57
2015-16	436.58
2016-17	385.34
2017-18	435.16

6) Janani Suraksha Yojana (JSY)

Statement showing State-wise SPIP Approvals & Expenditure for the component JSY under NHM for the F.Ys. 2014-15 to 2016-17

Rs. In Lakhs

S.No.	State	2014-15		2015-16		2016-17*	
		SPIP Approvals	Expenditure	SPIP Approvals	Expenditure	SPIP Approvals	Expenditure
A. High Focus States							
1	Bihar	38714.80	29690.03	31298.31	29552.74	34339.76	12286.07
2	Chhattisgarh	6006.53	5294.70	6094.13	6190.44	6914.00	3890.94
3	Himachal Pradesh	226.84	128.36	309.69	297.98	266.49	367.07
4	Jammu & Kashmir	2812.44	2167.13	3087.64	2249.78	2431.52	1450.37
5	Jharkhand	8641.13	6239.85	9471.54	6599.19	7143.20	4415.89
6	Madhya Pradesh	18979.77	17155.15	18565.50	18194.31	19240.00	12874.73
7	Orissa	9827.84	9782.53	10219.04	9513.52	9546.32	6358.18
8	Rajasthan	19408.05	18364.16	20100.18	17783.60	17628.96	13521.54
9	Uttar Pradesh	50921.07	44171.54	51184.55	36764.38	51128.79	29638.58
10	Uttarakhand	1907.20	1948.48	2113.23	1818.95	1741.45	1160.35
	Sub Total	157445.67	134941.92	152443.81	128964.88	150380.49	85963.72
B. North East States							
11	Arunachal Pradesh	181.90	84.74	230.52	139.49	202.28	51.58
12	Assam	10494.20	9056.72	8534.18	8683.12	7156.48	6392.32
13	Manipur	197.02	229.04	234.26	294.61	234.26	140.57
14	Meghalaya	368.13	234.73	416.13	296.60	462.11	240.19
15	Mizoram	188.32	70.11	129.43	73.95	128.93	119.44
16	Nagaland	175.90	120.63	184.14	79.89	182.36	31.78

17	Sikkim	31.25	26.65	22.50	48.35	31.54	16.39
18	Tripura	291.87	252.43	318.65	292.51	318.90	178.58
	Sub Total	11928.59	10075.04	10069.81	9908.52	8716.86	7170.85
C. Non-High Focus States							
	Andhra Pradesh	2509.88	3019.07	2494.88	3258.77	2765.55	1653.04
	Goa	12.30	4.40	12.30	7.17	12.30	4.06
	Gujarat	3580.20	3485.26	3616.47	3574.31	2823.37	2091.16
	Haryana	433.39	710.57	535.42	717.48	546.55	350.44
	Karnataka	6585.00	5499.98	6622.50	5987.91	7881.02	4119.74
	Kerala	1313.12	1372.41	1369.67	1389.32	1499.38	857.82
	Maharashtra	5263.99	4591.24	4982.31	4471.27	5087.17	2528.79
	Punjab	1109.24	1367.39	1109.24	1265.90	1081.74	888.41
	Tamil Nadu	5243.87	4530.20	3991.95	3565.62	4133.57	2360.41
	Telangana	2282.65	1871.57	1827.50	2205.80	2133.45	1665.19
	West Bengal	5967.49	6046.42	6975.84	5359.46	5640.00	3985.82
	Sub Total	34301.13	32498.51	33538.08	31803.02	33604.10	20504.87
D. Small States/UTs							
	Andaman & Nicobar Islands	7.23	5.31	7.23	3.48	7.23	3.89
	Chandigarh	6.12	7.35	13.82	5.79	9.51	6.65
	Dadra & Nagar Haveli	22.40	23.46	22.00	38.51	52.74	32.62
	Daman & Diu	2.69	1.73	3.05	1.97	3.05	0.90
	Delhi	230.00	118.19	200.85	118.77	161.00	57.85
	Lakshadweep	6.91	9.37	12.13	5.33	12.13	3.07
	Puducherry	30.35	22.96	26.93	21.92	27.42	13.47
	Sub Total	305.70	188.37	286.01	195.76	273.08	118.45
	Grand Total	203981.09	177703.85	196337.70	170872.18	192974.53	113757.89

* Provisional

Note:

- 1) SPIP stands for State Programme Implementation Plan.
- 2) Expenditure is inclusive of previous year's unspent balance, Central grant and State share and it is updated upto 31.12.2016.
- 3) The above figures are as per FMR submitted by the States/UTs.
